


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.01.2018 AT 10.30 AM


TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.187of2017in CPNo243/59/HDB/2017
NAME OF THE COMPANY	Ind Barath Thermotek Pvt Ltd Other Respondents
NAME OF THE PETITIONER(S)	Ind Bharath Power Infra Limited
NAME OF THE RESPONDENT(S)	Ind Barath Thermotek Pvt Ltd Other Respondents
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S.chidambaram	ACS	98 49056652	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
LAKSHMIKANTH REDDY DESAI	Advocate for R2, R5 & R6	8130550463	
DVAS Ravi Prasad	Advocate for R2 & R3	9440234074	

Shilpa represents on behalf of Y. SURYANARAYANA of counsel for R2. 9849866556 

ORDER

Heard Mr.S.Chidambaram, Learned Counsel for the Petitioner. Mr.Lakshmi Kanth Reddy Desai (for R2,R5 and R6), Mr.DVAS Ravi Prasad (for R1&R3) and Ms.Shilpa on behalf of Mr.Y.Suryanarayana (for R2).

At the request of both the Counsels, case is posted to 19.01.2018.


Member (T)

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Member (J)